

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-505
IB-712/ND/2022

IN THE MATTER OF:

Union Bank of India

....Applicant

Vs.

M/s. PCL Oil & Solvant Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 31.10.2022

CORAM:

JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:


For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the Petitioner submits that the direction made on the last adjournment by this Bench was complied with only today. List the matter on **21.11.2022**.


(DR. BINOD KUMAR SINHA)
MEMBER (T)


(JUSTICE TELAPROLU RAJANI)
MEMBER (J)

Amit Tiwari